

Medical College at Aligarh

*697. Shri Pocker Sahib: Will the Minister of Health be pleased to state

(a) whether any application has been made by the Aligarh University or any other authority for sanction to start a Medical College at Aligarh,

(b) whether all the conditions as to equipment have been fulfilled, and

(c) whether the sanction has been granted and if not, what are the reasons for the delay?

The Minister of Health (Shri Karmarkar): (a) The Government of India's sanction is not required for starting a medical college and no application for any such sanction has been received from the Aligarh University

(b) The Government of India have not laid any condition as to equipment

(c) Does not arise

Poona Railway Station

*703. Shri Assar. Will the Minister of Railways be pleased to state

(a) whether Government are aware that thousands of passengers were stranded at Poona Railway Station on the 14th May, 1957 for want of bogies to be attached to the tram scheduled for Miraj Station, and

(b) if so, the reasons therefor?

The Deputy Minister of Railways (Shri Shah Nawaz Khan) (a) No

(b) Does not arise

Divisional Headquarters at Khurda Road

*704 Shri Sanganna. Will the Minister of Railways be pleased to refer to the reply given to Starred Question No 1249 on the 6th April, 1956 in respect of Railway Divisional Headquarters at Khurda Road and state

(a) whether any decision has since been arrived at, and

(b) if so, what is it?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No Sir

(b) Does not arise

Minor Ports on the West Coast

*705. Shri Sonawane: Will the Minister of Transport and Communications be pleased to state

(a) whether Government propose to develop any of the minor ports on the West Coast of Konkan in the Bombay State,

(b) the facilities Government have added to the minor ports on the Konkan coast from 1952 up-to-date in order to relieve the inconvenience experienced by the passengers due to non-calling of coastal ships at the port of Janjira, and

(c) the steps taken by Government to avoid the sinking of coastal shipping at the danger zones where coastal ships viz Tukaram and others had sunk some years back causing loss of human life?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The development of minor ports is primarily the responsibility of the State Governments. The Central Government gives financial assistance for schemes included in the Five Year Plans which cover about nineteen minor ports on the Konkan coast

(b) The Government of Bombay have been requested to furnish the information which will be laid on the Table of the Sabha, when received

(c) A statement is laid on the Table of the Lok Sabha [See Appendix III, annexeure No 104]

Expenditure on South Delhi Municipality

*706. Shrimati Sucheta Kripalani: Will the Minister of Health be pleased to lay on the Table a statement showing

(a) what expenditure the South Delhi Municipality incurred under